

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 205 OF 2017

Dated: 11th April, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

Simhapuri Energy Limited

...Appellant(s)

Vs.

Central Electricity Regulatory Commission & Anr.

...Respondent(s)

Counsel for the Appellant(s) : Mr. Ambuj Dixit

Counsel for the Respondent(s) : Ms. Sanjana Dua for
Ms. Suparna Srivastava for R-2

ORDER

Learned counsel for the appellant seeks two weeks more time to file rejoinder. He may take steps to file the same on or before 26.04.2018 after serving copy on the other side.

List the matter on **22.05.2018.**

**(Justice N. K. Patil)
Judicial Member**

**(I.J. Kapoor)
Technical Member**

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